

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO.691
TO BE ANSWERED ON 08/12/2023

INITIATIVES BY MPEDA

691. SHRI MASTHAN RAO BEEDA:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) the details of the marine exports, product-wise, in the last three years;
- (b) whether Marine Products Export Development Authority (MPEDA) has taken any step to enhance marine exports in the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether MPEDA has implemented any programmes for providing export-oriented training to fishermen communities; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) The details of the product-wise marine exports in the last three years is at **Annexure**.
- (b) & (c) Yes, Sir. Marine Products Export Development Authority (MPEDA) is a statutory organisation under administrative control of Department of Commerce entrusted with responsibility of promotion of export of marine products from the country. MPEDA has undertaken various steps for promotion of exports of marine products including through participation in international trade fairs, organising Buyer-Seller Meets (BSMs), Reverse Buyer Seller Meets (RBSMs), providing financial support for processing and exporting marine value-added products. Further, MPEDA has also established Nucleus Breeding Centre for the Specific Pathogen-Free (SPF) Tiger Shrimp breeding project in Andaman Island which is expected to boost shrimp production as well as to its exports.
- (d) & (e) Yes, Sir. MPEDA through its society namely Network for Fish Quality Management and Sustainable Fishing (NETFISH) conducts Harbour & Pre-processing centre-based training programs on regular basis for fisherfolks on good handling practices, reduction of post-harvest losses, quality and standards related requirements of importing countries etc. In the last three years, more than 3000 such programs have been conducted for about 64000 beneficiaries.

Annexure**Annexure referred to in reply of Rajya Sabha Unstarred Question No. 691 for answer
on 08.12.2023**

Product wise export of marine products during the last 3 years					
SL No	Item Name	HS Code	2020-21 Value [in USD Million]	2021-22 Value [in USD Million]	2022-23 Value [in USD Million]
1	LIVE FISH	301	2.12	5.01	6.26
2	FISH- FRESH OR CHILLED (EXCLUDING FISH FILLETS AND OTHER FISH MEAT OF HEADING 0304)	302	42.70	46.76	48.78
3	FROZEN FISH (EXCLUDING FISH FILLETS AND OTHER FISH MEAT OF HEADING 0304)	303	383.36	438.54	659.42
4	FISH FILLETS AND OTHER FISH MEAT (WHETHER OR NOT MINCED, FRESH, CHILLED OR FROZEN)	304	224.74	286.81	296.10
5	FISH DRIED SALTED OR IN BRINE; SMOKED FISH FIT FOR HUMAN CONSUMPTION	305	82.88	64.18	47.17
6	CRUSTACEANS WHETHER IN SHELL OR NOT, LIVE, FRESH, CHILLED, FROZEN, DRIED, SALTED OR IN BRINE	306	3945.54	5317.85	4911.33
7	MOLLUSCS FIT FOR HUMAN CONSUMPTION EVEN SMOKED WHETHER IN SHELL OR NOT LIVE, FRESH, CHILLED, FROZEN	307	552.61	741.45	852.59
8	AQUATIC INVERTEBRATES OTHER THAN CRUSTACEANS AND MOLLUSCS LIVE, FRESH, CHILLED, FROZEN, DRIED	308	1.44	2.36	1.74
9	FATS AND OILS AND THEIR FRACTIONS, OF FISH OR MARINE MAMMALS WHETHER OR NOT REFINED	1504	1.00	2.74	121.57
10	PREPARED OR PRESERVED FISH; CAVIAR AND CAVIAR SUBSTITUTES PREPARED FROM FISH EGGS	1604	55.04	66.58	73.93
11	CRUSTACEANS, MOLLUSCS AND OTHER AQUATIC INVERTEBRATES, PREPARED OR PRESERVED EXCLUDING SMOKED	1605	580.29	702.76	718.83
12	FLOURS MEALS AND PELLETS OF FISH CRUSTACEANS, MOLLUSCS/OTHER AQUATIC INVERTEBRATES	230120	85.65	92.44	335.32
	TOTAL		5957.37	7767.48	8073.03

Source – DGCIS
